F.No. A-12034/1/2018-Ad.I
Government of India
Ministry of Corporate Affairs

Shastri Bhawan, 5th Floor, ‘A’ Wing
Dr. Rajendra Prasad Road,
New Delhi-110001
Dated: 24.04.2019

CIRCULAR

National Financial Reporting Authority (NFRA) intends to engage upto 10 Chartered Accountants/Cost and Management Accountants/Company Secretaries on contractual basis.

2. The applicant should possess the following qualification:
   i. He/she should be a qualified Chartered Accountant/Cost Accountant/Company Secretary having passed the final examination of the Institutes concerned;
   ii. He/she should have minimum two years of experience post-passing their final examination; candidates with greater experience would be given preference.
   iii. He/she should have good communication skills, both written and oral;
   iv. Experience in conducting/participating in audits of large or listed companies is desirable.

3. The terms and conditions of the appointment will be-
   i. Selected candidates shall not practice as Chartered Accountants/ Cost Accountants or Company Secretaries during the period of their engagement in NFRA.
   ii. He/she would be engaged for a period of initial three months. Further extension may be considered on the basis of output of selected candidate.
   iii. The selected candidates would be assigned tasks, at discretion of the NFRA, in areas such as preparation of inspection and training manuals, conduct of audit quality reviews, review of company financial statements etc.
   iv. NFRA would pay consolidated remuneration of Rs 40,000/- per month + Rs 1,000/- as conveyance charges
   v. All the selected candidates will have to provide declaration of fidelity and secrecy certified as prescribed by NFRA.
   vi. No TA/DA will be given to the candidates for attending the interviews, if held.
   vii. The service of the selected candidate may be terminated by NFRA by giving a 30 days’ notice in case of the following eventualities-
        a. The selected candidate is unable to address the assigned works.
        b. Quality of work performed is not to satisfaction of NFRA.
        c. The selected candidate fails in timely achievements of the worked plan.
        d. The selected candidate is found lacking in honesty and integrity.

viii. The selected candidate may also terminate the engagement by serving a notice period of 30 days or one month remuneration in lieu thereof.
4. Interested persons may apply in the proforma prescribed latest by 27.05.2019 to

Secretary,
National Financial Reporting Authority,
8th Floor, HT House, 18-20, KG Marg.
New Delhi - 110001

E-governance cell for uploading the circular on website under Notices/Circulars

Copy for information to-
Sh R. Sridharan, Chairperson, National Financial Reporting Authority, 8th Floor, HT House, 18-20, KG Marg, New Delhi - 110001
NATIONAL FINANCIAL REPORTING AUTHORITY

Application Form for Young Professional/Chartered Accountants/Cost and Management Accountants/Company Secretaries

1. Name :
2. Date of Birth :
3. Contact Details: (a) Postal Address :
   (b) E-mail ID :
   (c) Telephone No. :
4. Educational Qualifications (from Senior Secondary onwards):

<table>
<thead>
<tr>
<th>Year of Passing</th>
<th>Certificate/Degree</th>
<th>School/Institute attended</th>
<th>University</th>
<th>% Marks obtained</th>
<th>No. of attempts</th>
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5. Work Experience:

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<th>Organisation</th>
<th>From</th>
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<th>Designation</th>
<th>Description of duties</th>
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6. Details of Two References (Name and contact details to be given):

7. Language Skills

Note: Self attested copies of (a) Proof of Date of Birth; (b) Educational Qualifications; (c) Experience Certificate from employer(s) claimed should be attached to the application.

It is submitted that the above is true.

SIGNATURE OF APPLICANT
DATE: